


F. No. J-11017/13/2017-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 4th May, 2018

ORDER

The President is pleased to accept the resignation of **Shri Arvind Sharma**, Central Government Counsel for the High Court of Himachal Pradesh at Shimla with effect from 27.02.2018, consequently, his name occurring at Sr. No. 7 in the list of Central Government Counsel for the High Court of Himachal Pradesh in this Department's earlier order No. 36(9)/2015-Judl. dated 03.03.2015 read with Order No. J-11017/13/2017-Judicial dated 07.03.2018, stands deleted.

2. Hindi version of this order will follow.


(Inder Kumar) 4.5.18
Additional Secretary

Copy for information to:

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Rajesh Kumar Sharma, Asstt. SGI, High Court of Himachal Pradesh at Shimla.
3. The Registrar, High Court of Himachal Pradesh at Shimla.
4. Shri Arvind Sharma, Advocate, High Court of Himachal Pradesh at Shimla-171001.
5. To be uploaded on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' in the link 'List of empanelled Counsel' for the information of all concerned.
6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
7. Guard File/Judicial Section with 5 spare copies.


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